## CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL CHANDIGARH

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REGIONAL BENCH - COURT NO. 1

Service Tax Appeal No. 814 of 2011

Prime Cyber : Appellant (s)

Vs

C.CE & S.T., Chandigarh-I : Respondent (s)

**APPEARANCE:** 

None for the Appellant Shri Ravinder Jangu, Authorised Representative for the Respondent

Date of Hearing: 24.04.2023

## <u>ORDER</u>

Ld. DR states that the identical appeal is listed before this Tribunal on **8**<sup>th</sup> **May 2023** for disposal and the issue involved in this appeal is same and arising out of Order-in-appeal is also same, therefore, this case may also be listed on **8**<sup>th</sup> **May 2023.** 

Registry is directed to list the matter on 8th May 2023.

(S.S. GARG)
MEMBER (JUDICIAL)

(P. ANJANI KUMAR)
MEMBER (TECHNICAL)